

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3843
ANSWERED ON:16.05.2006
ENHANCEMENT OF FREEDOM FIGHTER PENSION
Ahir Shri Hansraj Gangaram;Nitish Kumar Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to enhance pension of freedom fighters and Hyderabad Mukti Andolan fighters;
- (b) if so, the details thereof;
- (c) whether the Government has fully disposed of all the pending cases relating to pension of freedom fighters and Hyderabad Mukti Andolan fighters;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

- (a): No, Sir.
- (b): Does not arise.
- (c) & (d): Claims for pension in 192 cases, in all, have been received from the State Governments with their verification and entitlement reports, the examination of which by the Central Government is an ongoing process.
- (e): Does not arise.